

**Indians in foreign jails**

960. SHRI AVINASH RAI KHANNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indians who are lodged in foreign jails, country-wise details thereof;
- (b) the number out of them who have completed their sentence; and
- (c) the steps Government is taking to bring them back to India, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GENERAL (RETD.) V.K. SINGH): (a) and (b) 5986 Indian nationals are lodged in foreign jails. A list showing the number of Indians who are lodged in foreign jails (country wise) and having completed their sentence is given in Statement (*See below*).

(c) There are 71 Indian nationals who have completed their sentences and waiting for completion of deportation formalities in the foreign jails. Indian Missions and Posts in those countries have taken up with the respective Foreign Governments for the speeding up of the process, including issue of final Exit Visas, waiver of penalties imposed on Indian workers, etc. from the concerned authorities and for the early return of the Indian nationals to India. Where required, the Indian Missions and Posts abroad also provide air tickets for facilitating the return of the Indian prisoners who have completed their sentence to India.

***Statement****Details of Indian Nationals lodged in foreign jails*

Sl. No.	Name of country	No. of Indians in prisons abroad	No. of Indians in prisons abroad who have completed their sentence
1	2	3	4
1.	Angola	3	Nil
2.	Armenia	1	Nil
3.	Austria	1	Nil

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1	2	3	4
4.	Australia	37	Nil
5.	Azerbaijan	1	Nil
6.	Bahrain	86	7
7.	Bangladesh	128	37
8.	Belgium	38	Nil
9.	Bhutan	62	Nil
10.	Brazil	2	Nil
11.	Brunei	1	Nil
12.	Cambodia	2	Nil
13.	Canada	33	Nil
14.	China	115	Nil
15.	Ecuador	11	Nil
16.	Cuba	1	Nil
17.	Cyprus	4	Nil
18.	Czech Republic	1	Nil
19.	Denmark	18	Nil
20.	Egypt	2	Nil
21.	Ethiopia	1	Nil
22.	Fiji	2	Nil
23.	Finland	1	Nil
24.	Germany	1	Nil
25.	Togo	6	Nil
26.	Greece	20	Nil
27.	Indonesia	29	Nil
28.	Iran	32	Nil

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1	2	3	4
29.	Ireland	1	Nil
30.	Israel	4	Nil
31.	Italy	135	Nil
32.	Jamaica	1	Nil
33.	Japan	5	Nil
34.	Jordan	2	Nil
35.	Korea (Republic of)	1	Nil
36.	Kuwait	274	Nil
37.	Kyrgyzstan	2	Nil
38.	Malaysia	332	20
39.	Maldives	24	Nil
40.	Mauritius	11	Nil
41.	Mexico	3	Nil
42.	Myanmar	73	5
43.	Nepal	377	Nil
44.	Netherlands	1	Nil
45.	New Zealand	6	Nil
46.	Nigeria	2	Nil
47.	Oman	135	Nil
48.	Pakistan*	468	2
49.	Philippines	9	Nil
50.	Poland	1	Nil
51.	Portugal	5	Nil
52.	Qatar	86	Nil
53.	Romania	1	Nil

1	2	3	4
54.	Russian Federation	3	Nil
55.	Saudi Arabia	1400	Nil
56.	Seychelles	1	Nil
57.	Singapore	203	Nil
58.	South Africa	11	Nil
59.	Spain	39	Nil
60.	Sri Lanka	20	Nil
61.	Suriname	1	Nil
62.	Sweden	1	Nil
63.	Switzerland	5	Nil
64.	Tanzania	1	Nil
65.	Thailand	82	Nil
66.	Uganda	2	Nil
67.	U.A.E.	985	Nil
68.	U.K.	430	Nil
69.	Ukraine	3	Nil
70.	U.S.A	195	Nil
71.	Uzbekistan	1	Nil
72.	Venezuela	2	Nil
73.	Yemen	3	Nil
TOTAL		5986	71

\*As per the information provided by HCI, Islamabad there are 219 civil prisoners, believed to be Indian, in Pakistani jails. However, as per information provided by Pakistani authorities to HCI, Islamabad, as on July 01, 2014, there are 47 civil prisoners, believed to be Indian, in Pakistani jails.

As per information available with the Mission, besides civil prisoners, as on date there are 249 fishermen believed to be Indian.